

- (1) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1983 published in Notification No. G.S.R. 293 in Gazette of India dated the 9th April, 1983.
- (2) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1983 published in Notification No. G.S.R. 320 (E) in Gazette of India dated the 8th April, 1983.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1983, published in Notification No. G.S.R. 332 (E) in Gazette of India dated the 15th April, 1983.
- (4) The Indian Administrative Service (Pay), Third Amendment Rules, 1983 published in Notification No. G.S.R. 333 (E) in Gazette of India dated the 15th April, 1983. [Placed in Library. See No. LT-6476/83.]

Notification under Customs Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. G.S.R. 349 (E) (Hindi and English versions) published in Gazette of India dated the 22nd April, 1983 together with an explanatory note making certain amendment to Notification No. 118-Customs dated the 19th June, 1980 relating to capital goods for electronics industry, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-6477/83.]

12.12 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-Eighth Report

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Fifty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.13. hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventieth to Seventy-Second Reports and Minutes

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) Seventieth Report on Action Taken by Government on the recommendations contained in the Fortyninth Report of the Committee—Management and Control Systems.
- (ii) Seventy-first Report on Bharat Aluminium Company Limited and Minutes of the sittings of the Committee relating thereto.
- (iii) Seventy-second Report on Hindustan Petroleum Corporation Limited and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty-Third Report

SHRI A.C. DAS (Jajpur) : I beg to present the Thirty-third Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Working of Integrated Tribal Development Projects in Madhya Pradesh.

SHRI HARIKESH BAHADUR (Gorakhpur) : What about 89 vacancies of the judges ?

अध्यक्ष महोदय : हो जायेगा । (ब्यवधान)

श्री हरीश कुमार गंगवार : किसानों की बात